


Through Video Conferencing**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**
JABALPUR**Civil Contempt Petition No.200/55/2019****(in OA No.200/307/2018)**Jabalpur, this Friday, the 18th day of June, 2021**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER


Uday Shankar Prasad Sinha, S/o Late Raghubir Prasad Sinha, aged about 55 years, R/o A-35, Kasturi Homes, Katara Hills, Near Pride City, Bhopal – 462026. Presently posted as Private Secretary, Debts Recovery Tribunal, Allahabad 9/2 Panna Lal Road, Allahabad 211002 (on leave) **-Petitioner**

(Petitioner in person)**V e r s u s**

1. Sh. Shammi Khan, The Presiding Officer, Debts Recovery Tribunal, Allahabad, 9/2A, Panna Lal Road, Allahabad – 211001.

2. Sh. Subhash Chandra Amin, The Under Secretary (DRT) Ministry of Finance, Financial Services, Govt. of India, Jeevan Deep Building, 3rd Floor, Parliament Street, New Delhi - 110001 **-Respondents****(By Advocate – Shri S.S. Chouhan for respondent No.1 and Shri D.S. Baghel for respondent No.2)****O R D E R****By Ramesh Singh Thakur, JM.**

MA No.200/348/2021 has been filed by the petitioner seeking withdrawal of the Contempt Petition as the petitioner does not want to press the Contempt Petition.

2. Accordingly, MA is allowed and the Contempt Petition is dismissed as withdrawn.
3. The respondents are discharged from the notice of contempt.

(Naini Jayaseelan)
Administrative Member
am/-

(Ramesh Singh Thakur)
Judicial Member

